

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

INTERLOCUTORY APPLICATION NO.2 OF 2008

IN

REVIEW PETITION (C) NO.503 OF 2007

IN

SPECIAL LEAVE PETITION (C) NO.623 OF 2007

UNION OF INDIA

**....APPLICANT/
PETITIONER**

VERSUS

RAM BIPAT & ORS.

....RESPONDENTS

ORDER

Interlocutory application no.2/2008, filed by the Union of India, praying for recall of order dated 2.8.2007 of this Court passed in the Review Petition (Civil) No.503/2007, is dismissed.

**.....J.
(TARUN CHATTERJEE)**

**.....J.
(H.L. DATTU)**

**NEW DELHI,
JANUARY 12, 2009.**